

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
YAGMAG LABS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	YAGMAG LABS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	28TH MAY 2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	ROC, HYDERABAD
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U85195TG1987PTC007872
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO.7, FLAT NO.301, VEERA PALACE, BESIDE ANDHRA BANK, SUNDER NAGAR, NEAR ESI, HYDERABAD-500038 (Telangana)
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	13TH OCTOBER 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	14TH OCTOBER 2019
8.a	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: A.V.S. KRISHNA MOHAN ADDRESS: FLAT 402, BHASKAR ENCLAVE, ROAD NO.7, NAGARJUNA NAGAR, SRINAGARCOLONY, HYDERABAD – 500073 (TELANGANA) EMAIL: avskmohan@gmail.com PHONE: +91 8008705290 (M) RegNo.IBBI/IPA-001/IP-P00521/2017-18/ 10946
8.b.	ADDRESS , EMAIL ADDRESS FOR SUBMISSION OF CLAIMS	ADRESS: F-26, RAGHAVRATNA TOWERS, CHIRAG ALI LANE, ABIDS, HYDERABAD- 500001 E MAIL: liq.yagmag@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	13TH NOVEMBER 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, HYDERABAD BENCH I has ordered the commencement of liquidation of the YAGMAG LABS PRIVATE LIMITED on **14th October 2019**.

The stakeholders of YAGMAG LABS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, or update their claims submitted during the corporate insolvency resolution process, as on the Liquidation commencement date, on or before **13th November 2019**, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



PLACE: HYDERABAD

Date : 14TH OCTOBER 2019

A.V.S. KRISHNA MOHAN
LIQUIDATOR FOR YAGMAG LABS PRIVATE LIMITED